

**NATIONAL COMPANY LAW APPELLANT TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.167 OF 2019**

**IN THE MATTER OF:**

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt LTd.

Respondents:

**Appellant:** Mr. Krishnendu Dutta, Mr. Puneet Singh Bindra, Ms Simran Jeet, Advocates.

**Respondents:** Mr. Manik Dogra, Mr. Sidhartha Das, Mr. Dhruv Pandey, Advocates.

And

**COMPANY APPEAL (AT)(INSOLVENCY) NO.168 OF 2019**

**IN THE MATTER OF:**

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt LTd.

Respondents:

**Appellant:** Mr. Puneet Singh Bindra, Ms Simran Jeet, Advocates.

**Respondents:** Mr. Manik Dogra, Mr Sidhartha Das, Mr. Dhruv Pandey, Advocates.

**ORDER**

**14.08.2019-** Heard learned counsel Mr. Manik Dogra for the Respondent in Company Appeal (AT) No.168 of 2019 in part. Hearing remained inconclusive. Post the appeal alongwith Company Appeal (AT) No.167 of 2019 for further hearing on **3rd and 4<sup>th</sup> September, 2019 at 12 Noon.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**